NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4190/7/HDB/2017
NAME OF THE COMPANY	VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFIC Limited
NAME OF THE RESPONDENT(S)	VBC Industries Ltd
UNDER SECTION	SEC 7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Safill-	Ach.	9908011273	My Ly

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Sri V.K. Sajith, learned counsel for the Petitioner. The learned counsel is directed to approach the Registry, obtain regular number to the case

Post the case on 13.12.2017

MEMBER (Technical)

MEMBER (Judicial)

Seshu